

number of passengers out of them who came from abroad during the year 1987-88 to 1989-90, was as follows:—

<i>Year</i>	<i>Number of passengers travelled</i>	<i>No. of passengers who came from abroad</i>
1	2	3
1987-88	2,14,623	1,08,414
1988-89	2,25,731	1,05,574
1989-90	2,25,819	1,06,057

Vayudoot does not operate any flight between Bombay and Kerala. As regards, Air India, information is being collected and will be laid on the Table of the Sabha.

(c) In so far as Indian Airlines is concerned, it has no plans to increase the number of flights to the points in Kerala. Due to capacity shortage, Vayudoot is also not in a position to step up the existing frequency or to operate new services. As regards Air India, the information is being collected and will be laid on the Table of the Sabha.

(d) Both Calicut and Trivandrum airports are suitable for night operations and adequate facilities already exist at these airports. Extension and strengthening of apron and taxi-track at Cochin airport are being taken up.

[*Translation*]

#### **Modernisation of Railway Stations**

50. SHRI MITRASEN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had taken a decision two years back to modernise certain railway stations; if so, the number thereof

and the criteria adopted for their selection;

(b) whether Faizabad and Ayodhya railway stations also fall in the said category of stations under the said criteria;

(c) if so, whether Government propose to modernise these stations; and

(d) the details of the plans in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir. As per the decision of the Government, zonal Railways were advised to select stations to be developed into model stations, at suitable locations like Zonal Railway Headquarters, Divisional Headquarters, State Capitals, District Headquarters, important junctions and other places of specific importance. Based on the recommendations of Zonal Railways, 67 stations were selected to be developed as Model Stations.

(b) No, Sir.

(c) and (d). Renovation of stations including modernisation is a continuous process. Works in this regard are undertaken as and when necessitated by increase

in level of traffic, subject to the availability of funds and relative needs of other stations.

[English]

**Demands of Category II Officers of N.R.**

**51. SHRI YADVENDRA DATT:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations regarding demands of Category II Officers of Northern Railway;

(b) if so, the details thereof; and

(c) the action being taken thereon?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Demands of Officers of various Zonal Railways are received through their Central Federation, Indian Railway Promotee Officers Federation, from time to time, which are examined and action is initiated accordingly.

(b) The Main Demand of Indian Railway Class II Officers, including those of Northern Railway are:—

- i) Abolition of discrimination between Group A and Group B Officers in the matter of pay scales and promotion prospects i.e. equal pay for equal work;
- ii) Restructuring of Group 'B' (Class II) Gazetted cadre of the Indian Railways and career planning for them;
- iii) Restoration of Concordance Table for the purpose of fixation of pay;
- iv) Implementation of recommendations under Para 23.11 of the

Fourth Central Pay Commission by way of giving effective share against the Group A cadre strength, and

v) Removal of anomalies in the matter of allotment of scales of Group B and highest Group C cadre.

(c) All these issues have been examined from time to time and the position has been apprised to the Federation.

[Translation]

**Purchase of Sub-Standard Material by D.E.S.U.**

**52. SHRI BALESHWAR YADAV:  
SHRI INDRAJIT GUPTA:**

Will the Minister of ENERGY be pleased to state:

(a) whether complaints have been received regarding purchase of sub-standard material by the Delhi Electric Supply Undertaking;

(b) if so, whether any enquiry has been conducted by Government in this regard;

(c) whether any action has been taken against those involved therein;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (e). In response to certain complaints received by the DESU regarding the purchase of sub-standard material, its Vigilance Department is conducting an inquiry into the whole affair. Action against the delinquent officials, if any,